

High Court of Jammu and Kashmir at Jammu.
Order

No: 1581


Dated: 26/2/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs.

S.No.	Name of the court	Salary	O.E.	POL	2071-P&ORB (NPS)	Tele	Elect
1	Pr. D&S Judge, Srinagar.	-----	0.30	----	----	---	---
2	Pr. D&S Judge, Samba.	----	0.10	0.15	----	---	---
3	Pr. D&S Judge, Baramulla.	-----	0.27 (DW)	----	----	---	0.82
4	Pr. D&S Judge, Ramban.	----	----	----	0.60	---	---
5	Pr. D&S Judge, Ganderbal.	----	0.20	0.04	----	----	---
6	Pr. D&S Judge, Kulgam.	----	0.30	----	---	---	---
7	Pr. D&S Judge, Kishtwar.	9.00	----	----	----	----	---
8	Addl. D&S Judge, Pulwama.	----	----	0.10	----	----	---
9	Addl. D&S Judge, Anantnag.,	----	---	----	----	---	0.343
10	Addl. D&S Judge, Handwara.	0.35	---	----	0.185	---	---
11	C.J.M. Doda.	2.50	0.40(Incl.DW)	0.10	0.65	0.12	---
12	C.J.M. Kishtwar.	----	----	----	0.10	----	---
13	C.J.M. Kargil	4.00	---	---	---	----	---
14	C.J.M. Jammu.	---	----	1.06	----	----	---
15	Sub Judge, Uri.	----	0.25	0.10	----	----	1.00
16.	Spl.Mob. Mag. Trehgam.	0.90	----	----	0.08	---	---
17	Spl.Mob. Mag. Baramulla.	----	0.20	----	0.10	----	---
18	Munsiff, Buniyar.	----	----	----	0.05	----	---
19	Munsiff, Shangus.	-----	0.05	----	0.05	----	---
20	Munsiff, Chadoora.	----	----	0.045	0.05	---	---
21	Munsiff, Jammu.	----	----	----	0.20	----	---
22	Munsiff, Pulwama.	----	0.10	----	----	---	0.20
23	Munsiff, Udhampur.	0.40	---	---	---	----	---
24	Munsiff, Thanamandi.	---	---	---	0.30	----	---
25	Munsiff, Kulgam.	----	----	----	0.02	---	---
26	Munsiff, Qazigund.	0.50	0.05 0.07(DW)	----	0.35	---	---
27	Munsiff, Tral.	----	----	----	----	----	0.446
28	Munsiff, Kangan.	1.89	0.10	----	0.285	0.02	0.882
29.	Munsiff, Thathri.	2.37	----	----	----	---	---
30	Addl.Mob. Mag.Chandoosa.	1.00	----	---	---	---	---
31	Addl. Mob. Mag. Kralpora.	1.00	---	---	---	---	---
32	Munsiff, Bani.	0.35	----	----	----	----	---
	For Misc. Courts.						
1.	Pr. D&S Judge, Kishtwar.	0.05	---	---	---	---	---
2.	Pr. D&S Judge, Ramban.	1.50	----	----	0.25	---	----

By Order.


Deputy Registrar (Accts) 26/2/18

No: 59529-79/AC

Dated: 26/2/2018

Copy to the:-

- 1-7 Pr. D&S Judge, Srinagar/Samba/Baramulla/Kishtwar/Ramban/KulgamGanderbal.
- 8-10 Addl. D&S Judge, Pulwama/Anantnag./Handwara
- 11-13 C.J.M. Doda/Kishtwar/Kargil/Jammu.
- 14. Sub Judge, Uri.

Contd....2/-

- 16-16. Special Mobile Magistrate, Trehgam/Baramulla.
17-27 Munsiff, Buniyar/Shangus/Chadoora/Jammu/Pulwama/Thanamandi/Kulgam/Qazigund/
Tral/Kangan/Thathri/Bani/Udhampur
28-29. Addl. Mobile Magistrate, Chandoosa/Kralpora.
30. Treasury Officer, Saddar Treasury, Srinagar.
31. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
32-51 Treasury Officer, Samba/Baramulla/Kishtwar/Ramban/Pulwama/Anantnag/Doda/Kargil/
Uri/Trehgam/Buniyar/Shangus/Chadoora/Thanamandi/Kulgam/Qazigund/Tral/Kangan/
Thathri/Bani/Ganderbal/Udhampur/Handwara.
..... For inf. and n/a with direction to draw the arrears of the staff out of the funds
already allotted and now allotted under head "Salary."
52. Order Book.


Deputy Registrar (Accts) 26/2/18

Meric for up-loading
